## Bad Debts of State Bank of India and Nationalised Banks

4513. SHRI R.M. BHOYE:
SHRI V. SOBHANADREESWARA
RAO:

Will the Minister of FINANCE be pleased to state:

- (a) whether some cases of bad debts (as on 31st December, 1984) of the State Bank of India and the nationalised banks have come to the notice of Government; and
- (b) whether the banks propose to disclose annually the names of bad debtors and the amounts outstanding against them as is the practice in U.K.?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY): (a) and (b). According to the forms of Balance Sheet and Profit & Loss Account prescribed in the Banking Regulation Act, 1949, banks are given statutory protection from disclosing the particulars and quantum of bad and doubtful debts for which provision is made to the satisfaction of auditors. The required information therefore cannot be made available.

## Export of Betel Leaves

## 4514. SHRI SATYAGOPAL MISRA: SHRI HANNAN MOLLAH:

Will the Minister of COMMERCE be pleased to state:

- (a) the details of export of betel leaves from India to other countries during the year 1984-85;
- (b) the quantity of betel leaves likely to be exported during the current year and the amount likely to be earned thereby; and
- (c) the details of steps taken by Government for the promotion of export of betel leaves?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA): (a) According to the provisional statistics compiled, export of betel leaves in the year 1984-85 was 448 Metric Tonnes valued at Rs. 74 lakhs.

- (b) No separate target has been fixed for betel leaves.
- (c) For promoting export of betel leaves concessional freight rates have been introduced.

[Translation]

## Opening of Regional Rural Banks in U.P.

- 4515. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:
- (a) the names of districts in Uttar Pradesh where regional rural banks have not been opened;
- (b) whether there is any proposal to open the regional rural banks in some of these districts in the year 1985-86; and
- (c) if so, the locations thereof and the names of lead banks of these regional rural banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY): (a) The districts where regional rural banks have not yet been opened in Uttar Pradesh are indicated below:

- 1. Bulandshahr
- 2. Chamoli
- 3. Ghaziabad
- 4. Mathura
- 5. Meerut
- 6. Pauri Garhwal
- 7. Saharanpur
- (b) and (c). There is a proposal to open regional rural bank providing coverage to the districts of Chamoli and Pauri Garhwal in the year 1985-86.

The location of headquarters of the regional rural bank approved for establishment is intended to be Pauri and the name of the sponsor bank of the regional rural bank is State Bank of India. No final decision has been taken by Government on the